

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 3751  
TO BE ANSWERED ON 11<sup>TH</sup> AUGUST, 2023**

**INTEGRATION OF MEDICAL STUDENTS FROM UKRAINE**

**3751. SHRI SANJAY KAKA PATIL:  
DR. K. JAYAKUMAR**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has formulated any plan for integration of Indian medical students rescued/ returned from Ukraine with Indian medical colleges;
- (b) if so, the details thereof and if not, the reasons therefor along with the current status of their admission;
- (c) whether the Government proposes to increase the seats in medical colleges to accommodate more such students in future; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): Foreign Medical Students/Graduates are either covered under “Screening Test Regulations, 2002” or “Foreign Medical Graduate Licentiate Regulations, 2021”. There are no such provisions in the Indian Medical Council Act 1956 & the National Medical Commission Act, 2019 as well as the Regulations to accommodate or transfer medical students from any foreign medical institutes to Indian medical colleges.

The National Medical Commission (NMC) has devised a scheme under which Indian students who were in the last year of their undergraduate medicine course (due to COVID-19, Russia-Ukraine conflict etc had to leave their foreign medical institute) and have subsequently completed their studies as also have been granted certificate of completion of course/degree by

the respective institute, on or before 30th June, 2022, are permitted to appear in Foreign Medical Graduate Examination. Thereafter, upon qualifying the FMG examination, such foreign medical graduates are required to undergo Compulsory Rotating Medical Internship (CRMI) for a period of two years to make up for the clinical training which could not be physically attended by them during the undergraduate medicine course in the foreign institute as also to familiarize them with practice of medicine under Indian conditions. Foreign medical graduates get registration only after completing the CRMI of two years.

The NMC has also issued Public Notices conveying its No-objection to the Academic Mobility Program offered by Ukraine i.e. temporary relocation (for the period of conflict) to other universities applicable in either of 29 countries as mentioned in the Public Notice. A few students have opted for Academic Mobility Program.

The government has increased number of medical colleges and subsequently increased MBBS seats. There is an increase of 82% in Medical Colleges from 387 before 2014 to 704 as of now. Further, there is an increase of 110% in MBBS seats from 51,348 before 2014 to 1,07,948 as of now and increase of 117% in PG seats from 31,185 before 2014 to 67,802 as of now.

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